

CENTRAL ADMINISTRATIVE TRIBUNAL, JABALPUR BENCH, JABALPURO.A. NO. 810/2002

Gyan Chand Mishra, Son of  
 Late Shri Ramdayal Mehra,  
 Aged 34 years, Resident of  
 Kajarwara, Nai-Basti, Tahsil  
 and district : Jabalpur, M.P.

... ApplicantV e r s u s

1. The Union of India,  
 through the Secretary,  
 Ministry of Defence,  
 New Delhi.
2. Engineer-in-Chief's Branch,  
 Army Head Quarter,  
 New Delhi-11.
3. Chief Engineer,  
 Central Command, Engineer-  
 in-Chief's Branch,  
 Lucknow, 02.
4. The Chief Engineer,  
 Head Quarter,  
 Commander Works Engineers,  
 Bhagat Marg, Jabalpur, MP.
5. The Garrison Engineer (West),  
 Jabalpur, MP. ... Respondents

Counsel :

Shri A.K. Singh for the applicant.

Coram :

Hon'ble Shri Justice N.N. Singh - Vice Chairman.  
 Hon'ble Shri Sarweshwar Jha - Member (Admnv.).

O R D E R (ORAL)  
 (Passed on this the 16th day of January 2003)

Heard. The applicant has approached this Tribunal seeking quashing of the impugned order of the respondents dated <sup>1</sup>22nd September 2002, a copy of which is placed at Annexure A-1. He has also sought directions being given to the respondents to immediately appoint him on compassionate grounds against a Group-D post.

*Shri Sarweshwar Jha*

2. On perusal of the application it is observed that the respondents have given a very detailed reply to the applicant vide their letter placed at Annexure A-1. It is also observed that the details which had been asked for by the respondents vide their letter at Annexure A-5 have not yet been furnished by the applicant to the respondents.

3. Under these circumstances, we are of the view that the appropriate course at this stage would be that the applicant furnish all the requisite details to the respondents relevant to the subject and make further submissions to them seeking the relief which have been sought in paragraph 8 of this application. With this, this original Application is disposed of in terms of the above directions.

J. Sarweshwar Jha

(SARWESHWAR JHA)  
MEMBER (A)

N.N. Singh

(N.N. SINGH)  
VICE CHAIRMAN

पूछांकन सं. ओ/न्या.....जबलपुर, दि.....

प्रतिलिपि 21/1/03

(1) सहित, जटिय न्यायालय, जबलपुर, जबलपुर  
(2) जातियक श्रीमती निरुपमा देवी के काउंसल  
(3) प्रथमी श्रीमती निरुपमा देवी के काउंसल  
(4) यंगयाल, कोला, जबलपुर जबलपुर  
मूल्यांकन एवं आवश्यक कार्रवाई देख

*M. Singh, 17/1/03*

*ज. सर्वेश्वर ज्हा*  
उपर्युक्त संस्करण  
17/1/03

*Received  
on 20.1.03  
By [Signature]*